

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3478
ANSWERED ON:16.04.2010
TENURE OF CHAIRMAN,RRB
Mohan Shri Malik Sakti

Will the Minister of FINANCE be pleased to state:

- (a) the duration/tenure of the Chairman of a Regional Rural Bank (RRB) as per Government rule; and
- (b) the actual duration of Chairman of each amalgamated RRB since the amalgamation process has started?

Answer

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

- (a):- As per provisions contained in Section 11 of the Regional Rural Banks Act, 1976, the tenure of the Chairman of a Regional Rural Bank cannot exceed five years.
- (b):- A list of the Chairmen RRBs, as on date alongwith tenure, as reported by National Bank for Agriculture and Rural Development (NABARD) is annexed.